

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 204 of 2017 &
IA No. 1308 of 2018**

Dated : 13th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Essar Power (MP) Ltd

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Alok Shankar

Counsel for the Respondent(s)

**: Ms. Aradhna Tandon
Mr. Parinay Deep Shah for R-1**

Mr. Nitin Gaur

Ms. Anuradha Mishra for R-2

ORDER

List the matter on **29-11-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js